

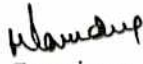
OFFICE OF DISTRICT & SESSIONS JUDGE, TARN TARAN

ORDER

In view of the Order bearing no. 35/RG/Spl./Misc. dated 27.08.2020 passed by the Hon'ble Punjab and Haryana High Court, Chandigarh and having regard to the steps taken by Government of Punjab to impose strict Lockdown during the weekends (i.e. Saturdays and Sundays), it is hereby ordered that the fresh filing of execution applications shall be as follows:

Sr. no.	Case type (Category wise)	Day	Remarks
1.	Execution Applications, not more than 10 applications per day (each court)	Every Thursday	Not more than 10 Applications per day by adopting the principle of 'first come, first served'.
2.	Execution Applications in Appellate Courts, not more than 10 applications per day (each court).	Every Thursday	Not more than 10 Applications per day by adopting the principle of 'first come, first served'.

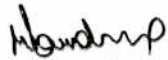
All the Officers/Officials/Advocates attending the office/court shall strictly adhere to Government and health Advisories/guidelines issued from time to time. They shall compulsorily take all precautionary measures to maintain safe social distancing and use the masks, hand sanitizers etc. The Officers shall ensure that there is no over-crowding in their respective courts and Advocates shall co-operate in reducing the foot-fall in the courts.

  
District & Sessions Judge,  
Tarn Taran.

Endst. no.: 1179/AB Dated 28/8 2020.

Copy forwarded for information and necessary action to:

1. All the Judicial Officers posted in Sessions Division Tarn Taran.
2. The Senior Superintendent of Police, Tarn Taran.
3. The Superintendents, Central Jail, Amritsar and Sub-Jail, Patti.
4. The District Attorney, Tarn Taran.
5. The Presidents, Bar associations, Tarn Taran, Patti and Khadur Sahib.
6. The System Officer of this Office to upload the order on the official website.

  
District & Sessions Judge,  
Tarn Taran.